

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 97/BB/ 2017	-	Report for settlement	Rule-4 of IBC.	BPS Building Protection Systems Pvt. Ltd. Vs Value Designbuild Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

JAYNA KOTHARI

PETITIONER

9845327444.

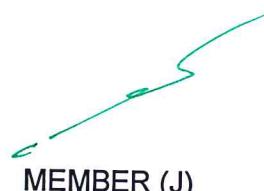
Jaynalothari

Counsel for petitioner is present. Counsel for respondent is also present. Both the counsels have filed joint memo signed by both the parties informing the mode of payment towards full payment of the claim of the operational creditor. The counsel for operational creditor reported that as per the terms of settlement, the first payment of Rs.10.00 lakhs was received and the remaining payments are on different dates ending on 28.02.2018 and requested the Tribunal to keep the matter pending till the corporate debtor completes the terms of settlement.

The Tribunal decides to list it on 02.02.2018 to see whether the corporate debtor will honour two payments referred to in the compromise memo which are prior to 02.02.2018.

Therefore, the matter is listed on 02.02.2018.


MEMBER (T)


MEMBER (J)